

Adherence to ceasefire agreement between India and Pakistan

1936. SHRI N. GOKULAKRISHNAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India and Pakistan decided at a Brigade Commander level flag meeting to adhere to the 2003 ceasefire understanding between the two countries;

(b) if so, the details thereof;

(c) whether it is also a fact that this understanding was arrived at after a spurt in cross border firing duels over the last several months;

(d) whether it is also a fact that the Pakistan army assured that it will institute measures to maintain peace and tranquillity along LoC; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) Yes, Sir.

(d) and (e) Pakistan Army has suggested measures to maintain peace and tranquillity along the Line of Control (LC) and prevent unnecessary escalation.

Construction of portable bridges to improve road network in Gadchiroli

1937. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of DEFENCE be pleased to state:

(a) whether any proposal received from the Maharashtra Government is pending with Government for entering into a tripartite MoU between Garden Reach Shipbuilders and Ship Builders Ltd. for construction of portable bridges in Gadchiroli District of Maharashtra to improve connectivity between 250 villages;

(b) if so, the details thereof; and

(c) time Government is likely to take to finalise the MoU?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) Yes, Sir. A proposal of an Memorandum of Understanding (MoU) was received by Garden Reach Shipbuilders and Engineers Limited (GRSE) from the Government of Maharashtra on 3rd August, 2018 for supply of 100 Bailey type Bridges.